

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/2036/2020



This the 23rd day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Touseef Ahmed age 29 years S/o Nabi Baksh R/o Sarkoot Kisthwar.

.....**Applicant**

(Advocate:- Mr. INTIKHAB H SHAH - Not Present)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary Technical Education Department, Civil Secretariat J&K Jammu, Srinagar & Ors.

.....**Respondents**

(Advocate: Mr. _____)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 08.10.2020 nobody had joined the video conference on behalf of the applicant and today also none appears for the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil